## **SEBI Mutual Fund Taxonomy**

Purpose and Scope	"Mutual Funds" as collective investment vehicles are registered and regulated by SEBI in terms of SEBI (Mutual Fund) Regulation, 1996. SEBI has developed SEBI Mutual Fund Taxonomy for filing following reports with SEBI  1. Monthly Cumulative Report  2. Percentage of Assets Under Management from City Clusters  3. Ageing Analysis of Assets by Asset Under Management  4. Number of Branches of the AMCs  5. Half Yearly Portfolio Disclosures  6. Deployment of Funds in Equity & Debt Schemes  7. Balance in Load Account
Owner(s)	Securities and Exchange Board of India (SEBI)
Date	2010-09-30
Status	Implemented for Mutual Funds Volunteer filing
Recognition Level	"Acknowledged" sought from XBRL International Inc
Specification version	XBRL Specification Version 2.1, dated 2003-12-31 with errata corrections to 2008-07-02, and  XBRL Dimension Specification 1.0, dated 2006-09-18 + Corrected Errata of 2009-09-07
References to other XBRL Modules	http://www.xbrl.org/2005/xbrldt-2005.xsd  http://www.xbrl.org/2003/xbrl-instance-2003-12-31.xsd  http://www.xbrl.org/2006/ref-2006-02-27.xsd
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Editors of Taxonomy	Securities and Exchange Board of India
Comments	This taxonomy provides the reporting elements as per the disclosures and other requirements for mutual funds filing with SEBI as provided in SEBI (Mutual Fund) Regulation, 1996 and other applicable circulars available on SEBI website

	(www.sebi.gov.in).
Namespace	http://www.xbrl.in/sebi/2010-09-30
Namespace prefix	sebi (all elements)
Physical location of taxonomy files	http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30.xsd http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30-label.xml http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30-definition.xml http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30-presentation.xml http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30-calculation.xml http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/sebi-2010-09-30-reference.xml
All DTS files	http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/Taxonomy MF.zip
Printout of taxonomy elements	http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/Concepts.pdf http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/LabelLink.pdf http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/DefinitionLink.pdf http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/PresentationLink.pdf http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/CalculationLink.pdf http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/ReferenceLink.pdf
Sample instance documents	http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/SI Deployment Funds.xml http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/SI MCR.xml
Summary document	http://www.sebi.gov.in/cms/sebi data/statistics/XBRL/SummaryDocument.pdf
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